

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. O.A. 1168 of 1996

Date of Order : 22.3.1999

Present : Hon'ble Mr. Justice S.N. Mallick, Vice-Chairman.

SUKDEO PASWAS

vs.

UNION OF INDIA & ORS.
(EASTERN RAILWAY)

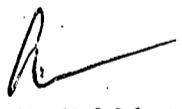
For the applicant : None

For the respondents: Mr. P.K. Arora, counsel.

ORDER

None appears for the applicant on repeated calls. Mr. P.K. Arora appears for the respondents. The application stands dismissed for default.

2. No order is made as to costs.


(S.N. Mallick)
Vice-Chairman

r.s.